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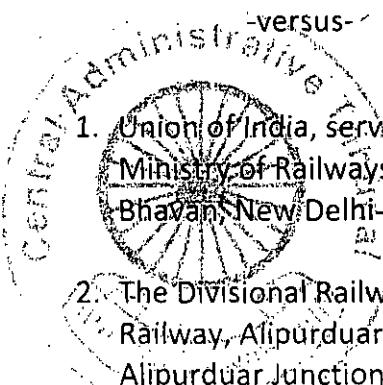
OA. 350/1646/2017

Date of order: 07.01.2019

Present. :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Animesh Biswas, aged about 36 years, son of Late Ashutosh Biswas, working for gain as Pointman (B) at Altagram (ATM) Dist- Jalpaiguri, under the North Frontier Railway, residing at Vill- Astulla Nagar, P.S. Tehatta, P.O. Chhitka Daspara, Dist- Nadia, Pin-741 163.

.....Applicant



1. Union of India, service through the Secretary, Ministry of Railways, Govt. of India, Rail Bhawan, New Delhi- 110 001.
2. The Divisional Railway Manager, North Frontier Railway, Alipurduar Division, Office at Alipurduar Junction, P.O & P.S. & Dist- Alipurduar, Pin- 736 123.
3. The Divisional Personnel Officer (P) North Frontier Railway, Alipurduar Division, Office at Alipurduar Junction, P.O. & P.S. & Dist- Alipurduar, Pin- 736 123.
4. The Assistant Operating Manager, North Frontier Railway, Alipurduar Division, Office at Alipurduar Junction, P.O. & P.S. & Dist- Alipurduar, Pin- 736 123.
5. The Traffic Inspector, Mainaguri Junction (MNX), North Frontier Railway, Office at Mainaguri, P.O. & P.S. Mainaguri, Dist- Jalpaiguri, Pin- 735 224.
6. The Station Superintendent Altagram Station, North Frontier Railway, Office at- Parkumbali,

P.O. Bhandani, P.s. Dhupguri, Dist- Jalpaiguri,
Pin- 735 210.

7. The General Manager, Eastern Railway , Netaji Subhas Road, Kol- 1.
8. The Chief Personnel Officer, Eastern Railway, Netaji Subhas Road, Kol- 1.

.....Respondents.

For the Applicant : Mr. C.S. Bag, Counsel

For the Respondents : Mr. B. P. Manna, Counsel
Mr. B.K. Roy, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

The applicant has prayed for Inter Railway Transfer from North Frontier Railway to Eastern Railway, since his spouse is also working at the same place within the jurisdiction of Eastern Railway. It seems that the prayer has been forwarded by the Divisional Personnel Officer for Divisional Railway Manager (P)/APD on 05.10.2017 but is yet to be acted upon.

2. Ld. Counsel for respondents, Mr. B. P. Manna submits that the prayer has been forwarded to the appropriate authority i.e. Eastern Railway. However, no order has been issued by the Eastern Railway till date.

3. Accordingly, with the consent of both the parties, we dispose of the OA with a direction to the General Manager, Eastern Railway, being Respondent No. 7, to consider the grievance of the applicant sympathetically and issue an appropriate order in consideration of his prayer for inter railway transfer from North Frontier Railway to Eastern Railway and his suitable posting in Eastern Railway, in accordance with law, within a period of 4 weeks.

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4. Since none appeared on behalf of Eastern Railway despite notice, Mr. B.K. Roy, Id. Counsel is permitted to appear in the matter on behalf of Eastern Railway and communicate the order to the General Manager, E. Rly.

5. OA stands disposed of. No costs.

(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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